

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/2379(CHE)/2023**

**PETITION NUMBER : CP(IB)/1424(CHE)/2022**

**NAME OF THE APPLICANT : Renuka Devi Rangaswamy, (RP)  
M/s.Regen Infrastructure and Service  
Pvt Ltd**

**NAME OF THE RESPONDENT(S) : TANGEDCO**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. B. Dhanaraj for the Applicant. Ld. Counsel Mr. S.T. Raja for the Respondent.

The Counsel for the Respondent stated that Sr. Counsel is not available and sought short adjournment.

List the Application for hearing on **29.07.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk